

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

CORAM:

C.P NO. (IB)-17(PB)/2017
CA NO.

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.03.2017

NAME OF THE COMPANY: Fichtner Consulting Engineers (India) Pvt. Ltd.
Vs
M/s. Punj Lloyd Ltd.

SECTION OF THE COMPANIES ACT: U/s 8&9 of Insolvency And Bankruancy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Goutham Shivshankar,	Advocate.	Council for Petitioner	Goutham S

ORDER

Learned counsel after arguing the case for some time and realising that he will not be able to persuade the Bench with his arguments, has applied for withdrawal of the petitioner.

Dismissed as withdrawn.

16.03.2017

Sd-
(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

Sd-
(R. VARADHARAJAN)
MEMBER (J)